

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Third LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTY-THIRD REPORT

(Third Lok Sabha)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Sixty-third Report.

2. The Committee met on the 9th April, 1965 for—

* (I) Examination of the Constitution (Amendment) Bill, 1965 (*Insertion of new article 339A*) by Shri S. M. Siddiah under Rule 294 (1) (a) of the Rules of Procedure.

(II) Allocation of time for discussion of the Legislative Councils (Composition) Bill, 1962 by Shri Shree Narayan Das under Rule 294(1)(c) of the Rules of Procedure.

EXAMINATION OF THE CONSTITUTION (AMENDMENT) BILL, 1965 BY SHRI S. M. SIDDIAH

3. The Bill sought to empower the President to appoint a Commission for Scheduled Castes on the lines of the Commission appointed under article 339 of the Constitution.

After hearing the views of the member incharge and representative of the Department of Social Security and considering all aspects of the matter, the Committee recommended that the Member might be permitted to move for leave to introduce the Bill.

ALLOCATION OF TIME TO BILL

4. The Legislative Councils (Composition) Bill, 1962 by Shri Shree Narayan Das was allotted 2 hours by the House on the 25th May, 1962. The time allotted to the Bill was exhausted during the discussion on the motion for circulation of the Bill for eliciting opinion which was adopted on the 8th June, 1962.

5. After considering all aspects of the Bill the Committee allocated 1 hour for discussion of the Bill.

RECOMMENDATIONS

6. The Committee recommend that—

(i) Shri S. M. Siddiah be permitted to move for leave to introduce his Constitution (Amendment) Bill; and

(ii) the allocation of time to the Legislative Councils (Composition) Bill, 1962 by Shri Shree Narayan Das as shown in paragraph 5 above be agreed to by the House.

NEW DELHI;
April 9, 1965.
Chaitra 19, 1987 (Saka).

S. V. KRISHNAMOORTHY RAO,
Chairman,
Committee on Private Members'
Bills and Resolutions.

* Circulated to Members separately (Bill No. 27 of 1965).